

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
TRANSPORT DEPARTMENT, CO-ORDINATION BRANCH
5/9, UNDER HILL ROAD, DELHI – 110054

F.19(62)/Sectt./TPT/2025/57

Date: 27.03.2025

To,

Deputy Secretary (Question Cell),
Delhi Legislative Assembly,
Government of NCT of Delhi,
Old Secretariat, Delhi-110054.

Sub: List of Questions for the meeting of the House on 28/03/2025, Unstarred question no.230 raised by Sh. Pravesh Ratn.

Sir,

With reference to the letter dated 18/03/2025 received from Deputy Secretary (Question Cell), Delhi Legislative Assembly, Government of NCT of Delhi through vide letter dated 19/03/2025, received in this Office dated 20/03/2025 at 5:00 PM on the subject cited above. I am directed to forward the reply/information of Transport Department, Govt. of NCT of Delhi which is enclosed.

This issues with the prior approval of the Minister of Transport.

Encl: as above

Vishwendra
Dy. Commissioner (Cordn.)

F.19(62)/Sectt./TPT/2025/57

Date: 27.03.2025

Copy for information to:

1. PS to ACS-cum-Commissioner (Transport)
2. PS to Spl. Commissioner (Transport)

Vishwendra
Dy. Commissioner (Cordn.)

V. Srinivas
विशेष आयुक्त (परिवहन विभाग)